

SHRI TARUN GOGO! : I have already said that no new licences will be issued now and no new applications will be processed. But whatever are there, I cannot stop them. They are legal.

MR. SPEAKER : That is different thing. You please understand the feelings of the Members. At this point of time if it is possible for you, please invite the State Government representatives as well as those who are on strike and talk to them and explain to them and try to convince them that their interests would be protected.

SHRI TARUN GOGO! : I will call them.

MR. SPEAKER : I think the House wants that you should call them.

SHRI TARUN GOGO! : I will call them, Sir. I will be happy to call them.

[*Translation*]

SHRI NATHU RAM MIRDHA : Mr. Speaker, Sir, I also want to say something on it...(*Interruptions*)

The Members of the Oppositions want to speak themselves and gag others'...(*Interruptions*)

Mr. Speaker, Sir, there are different fishing zones for deep sea fishing, for the mechanised boats and for the traditional fishermen. They demand the removal of big trawlers but the traditional fishermen cannot go for fishing in their zone. Therefore, there is a different way of dealing with their competition. Their suggestion for removing the big trawlers is wrong and impracticable.

MR. SPEAKER : Look, they have not insisted on it. Now, one hour has passed discussing it and I think that we should end the matter here and now.

[*English*]

Now Papers to be laid on the Table.

13.05 hrs.

### PAPERS LAID ON THE TABLE

#### Annual Report and Annual Accounts of Delhi Urban Art Commission, New Delhi for 1993-94 etc.

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : Sir, On behalf of Shrimati Sheila Kaul, I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1993-94, under section 19 of the Delhi Urban Art Commission Act, 1973.

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1993-94, together with Audit Report thereon, under sub-section (4) of section 20 of the Delhi Art Commission Act, 1973.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) and (2) above.

[Placed in Library, See LT: No. 7520/95]

#### Notifications under Major Port Trusts Act, 1963 etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : Sir, I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:
  - (i) G.S.R. 644 (E) published in Gazette of India dated the 16th August, 1994 approving the Cochin Port Trust Employees (Temporary Services) First Amendment Regulations, 1994.
  - (ii) G.S.R. 818 (E) published in Gazette of India dated the 17th November, 1994 approving the Tuticorin Port Trust Employees (Recruitment Seniority and Promotion) Amendment Regulations, 1994.
  - (iii) G.S.R. 867 (E) published in Gazette of India dated the 16th December, 1994 containing corrigendum to the Notification No. G.S.R. 530 (E) dated the 3rd August, 1993.
  - (iv) G.S.R. 300 (E) published in Gazette of India dated the 29th March, 1995 approving the Cochin Port Trust (Licencing of Clerks of Importers, Shippers and clearing and Forwarding Agents) (Amendment) Regulations 1992.
  - (v) G.S.R. 345 (E) published in Gazette of India dated the 17th April, 1995 approving the Cochin Port Trust (Issue of Stevedoring Licences) (Amendment) Regulations 1994.

[Placed in Library. See LT. No. 7521/95]

- (2) A copy of the Motor Vehicles (All India Permit for Tourist Transport Operators) Amendment Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 286 (E) in Gazette of India dated the 22nd March, 1995, under subsection (4) of section 212 of the Motor Vehicles Act, 1988.

[Placed in Library. See LT No. 7522/95]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 1993-94, alongwith Audrtded Accounts, under section 24 of the Inland Waterways Authority of India Act, 1985.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 1993-94.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in library. See No. LT. 7523/95]

**Errata to the Detailed Demands of Grants of Ministry of Food Processing Industries for 1995-96.**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGO) : Sir, I beg to lay on the Table a copy of the Errata\* (Hindi and English versions) to the Detailed Demands for Grants of the Ministry of Food Processing Industries for the year 1995-96.

[Placed in Library. See No. LT 7524/95]

13.06 hrs.

**STANDING COMMITTEE ON COMMERCE**

**Twelfth Report**

[English]

SHRI DWARAKA NATH DAS (Karimganj) : Sir, I beg to lay on the Table a copy of the Twelfth Report (Hindi and English versions) of the Department-Related Parliamentary Standing Committee on Commerce, on Demands for Grants (1995-96) of the Department of Commerce (Ministry of Commerce).

13.06½ hrs.

**STANDING COMMITTEE ON HOME AFFAIRS**

**Fifteenth, Sixteenth and Seventeenth Reports**

[English]

PROF. M. KAMSON (Outer Manipur) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the Fifteenth, Sixteenth And Seventeenth Reports of the Committee on Home Affairs on the

\* The Detailed Demands for Grants of the Ministry of Food Processing Industries were laid on the Table on the 31st March, 1995.

Demands for Grants (1995-96) of the Ministries of Home Affairs, Personnel, Public Grievances and Pensions and Law, Justice and Company Affairs, respectively.

13.0 hrs.

**STANDING COMMITTEE ON INDUSTRY**

**Fourteenth and Fifteenth Reports**

[English]

SHRI MULLAPPALLY RAMCHANDRAN (Connanore) : Sir, I beg to lay on the Table copies (Hindi and English versions) of the Fourteenth and Fifteenth Reports of the Department-Related Parliamentary Standing Committee on Industry on the Demands for Grants (1995-96) of :

- (1) Ministry of Steel; and
- (2) Ministry of Mines.

13.07 hrs.

**STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS**

**Twenty-second Report**

[English]

KUMARI FRIDA TOPNO (Sundargarh) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Twenty-second Report of the Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1995-96) of the Ministry of Environment and Forests.

13.08 hrs.

**Union Duties of Excise (Distribution) Amendment Bill\***

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): Sir, I beg to move for leave to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1979.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1979."

*The motion was adopted.*

\* Published in Gazette of India, Extra ordinary, Part-II, Section 2 dated 8.5.95.